

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2017 &  
IA NO. 842 OF 2017**

**Dated: 6<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Radiant Solar Energies Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi  
Mr. R.S. Joshi

Counsel for the Respondent(s) : Mr. Aodil Singh B. for R-2

Mr. Anand K. Ganesan for PSPCL

**ORDER**

List the matter on **14.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**